

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 31ST day of **JANUARY, 2019.**

ORIGINAL APPLICATION NO. 330/774/2012

**HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MS AJANTA DAYALAN, MEMBER (A)**

1. Sukhdev Prasad Shukla, aged about 62 years, S/o M.L. Shukla, R/o C/o A.K. Shukla, RB II 760 C, West Railway Colony Rani Laxmi Nagar Jhansi: Retd. Clerk North Central Railway Jhansi.

.....Applicant.

VERSUS

1. Union of India through General Manager North Central Railway GM's Office Allahabad.
2. Divisional Railway Manager, DRM's Office Jhansi: North Central Railway.
3. Divisional Railway Manager (Personnel) N.C. Rly, DRM's Office Jhansi

.....Respondents

Advocate for the Applicants : None

Advocate for the Respondents : None

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

List revised.

2. None present for the rival parties.
3. Even on some earlier occasions also, no one was present on behalf of the applicant.
4. It seems that the applicant has lost interest in pursuing this OA.
5. Accordingly, the OA is dismissed in default and for non prosecution.

**(AJANTA DAYALAN)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..